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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 669/99

Date of Order : 29.4.99

BETWEEN :

B.S.Nirmal Singh

.. Applicant.

AND

1. The Chairman,
Railway Recruitment Board,
18 Millers Road, Bangalore.
2. The Chief Personnel Officer,
S.C.Railway, Rail Nilayam,
Secunderabad.
3. The Divisional Personnel Officer,
S.C. Railway, Guntakal Division,
Guntakal.
4. The Divisional Engineer,
Coord./Special Works, Guntakal
Division, Guntakal. .. Respondents.

— — —

Counsel for the Applicant

.. Mr.S.Ramakrishna Rao

Counsel for the Respondents

.. Mr.N.R.Devraj

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CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

— — —

O R D E R

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

JR

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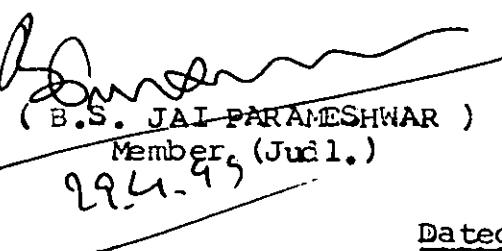
Mr. S. Ramakrishna Rao, learned counsel for the applicant and Mr. N. R. Devraj, learned standing counsel for the respondents.

2. This OA is filed challenging the show cause notice terminating the applicant by the impugned notice dated 21.4.99.

3. The prayer and contentions raised in this OA are similar as the prayer and contentions raised in OA.661/99 which is disposed of today.

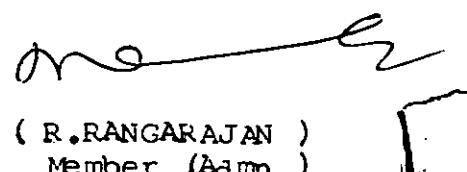
4. In view of the above the order passed in OA.661/99 will ~~not~~ hold good in this OA also.

4. The OA is disposed of. No costs.


(B.S. JAI PARAMESHWAR)

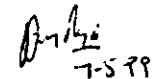
Member (Jud1.)

29.4.99


(R. RANGARAJAN)
Member (Admn.)

Dated : 29th April, 1999

(Dictated in Open Court)


T.S. 7-579

sd

1ST AND 2ND COURT

COPY TO:-

1. HONJ
2. HHRP M(A)
3. HSSP M(J)
4. D.R.(A)
5. SPARE

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR :
MEMBER (J)

ORDER: 29/4/99

ORDER / JUDGEMENT

MA./RA./CP NO. 669/99

in:
DA. NO. 669/99
ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

D.A. CLOSED.

DISPOSED OF WITH DIRECTIONS 17 MAY 1999 DESPATCH

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED / REJECTED HYDERABAD BENCH

NO ORDER AS TO COSTS.

SRR

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